

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 8th August, 2016
Time : 10:30 AM

**HON'BLE MR JUSTICE U.D. SALVI
JUDICIAL MEMBER**

**HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 56/2015 (CZ) (M.A. No. 831/2015 & M.A. No. 132/2016)	Babu Lal Jajoo Vs. Union of India & Ors.	
2.	Original Application No. 346/2016	Fly Ash Bricks Association Vs. State of Haryana & Ors.	Mr. Zakir Husain, Adv. for Applicant
AFTER NOTICE			
3.	Original Application No. 273/2016	Raman Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Vyom Raghuvanshi, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1
4.	Original Application No. 323/2016	Shaikh Rashid Charitable Foundation, Malegoan Vs. UOI & Ors.	Mr. Ankur Sharma, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 228/2015 (M.A. No. 597/2015)	Kokaram Yadav & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Ms. P. Batra Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for R-3 Mr. Abhishek Yadav, Adv. for R-4 Mr. B. V. Niren, Adv. for R-5 Mr. Gaurav Kumar Bansal, Adv. for R-6 Mr. A. A. Aron, Adv. for NIC
6.	Original Application No. 148/2016	Mahesh Chandra Saxena Vs. South Delhi Municipal Corporation & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-4 Mr. Narender Pal Singh, Adv. for DPCC Mr. B. V. Niren, Adv. for CGWA Ms. Sakshi Popli, Adv. for DJB Mr. Surendra Kumar, A.E. for R-5 Mr. Rajiv Bansal & Mr. Kush Sharma, Advs. for DDA
7.	Original Application No. 256/2016	Sushil Chaudhary Vs. Government of NCT of Delhi & Ors.	Mr. K. Sunil, Adv. for Applicant Ms. Sakshi Popli, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for R-6 Mr. K. K. Tiwari, Adv. for R-7 Mr. Rahul Khurana, Adv. for R-8 Mr. S. A. Zaidi, Adv. (Court Commissioner)
8.	Original Application No. 318/2016 (M.A. No. 644/2016 & M.A. No. 645/2016)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, Applicant in person Mr. Abhishek Yadav, Adv. for R-1, 5 & 9 Mr. Amit Singh Chaddha, Sr. Adv. with Mr. Anil Kumar Sangal, Adv. for R-2 Mr. Sunil Dalal, Adv. for R-3

			Mr. S. A. Zaidi, Adv. for R-4 Mr. I. K. Kapila, Adv. for R-5 Mr. Pradeep Misra & Mr. Daleep Kumar Dhyani, Advs. for R-6 Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. M. G. Kamath, Adv.
9.	Original Application No. 366/2016 (M.A. No. 778/2016)	Gram Sewa Samiti Mahipalpur Vs. South Delhi Municipal Corporation &Ors.	Mr. Pankaj Kumar Sharma, Adv. for Applicant Ms. Puja Kalra, Adv. for SDMC Mr. Sanjeev Ralli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Tarunvir Singh Khehar, Adv. for R-3, 4 & 5
FOR HEARING			
10.	Original Application No. 28/2013 (T _{Hc})	M.V. Buildcon Pvt. Ltd. Vs. Union of India & Ors.	Mr. Anuj Kr. Ranjan, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for R-1 Mr. Anil Grover, Mr. Rahul Khurana, Adv. for R-2 to 4
11.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Advs. for Applicant Mr. Pradeep Misra & Mr. Daleep Kumar Dhayani, Advs. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Abhishek Yadav, Adv. for R-2, 5 & 6 Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10
12.	Original Application No. 38/2016	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Day, Adv. with Mr. Shailesh Singh, Applicant in person Ms. Nida Khan, Adv. for R-1 Mr. Abhimanyu Mahajan, Adv. for R-4 Mr. Pradeep Misra & Mr. Daleep Dhyani, Advs. for R-7 Mr. Rajkumar, Adv. with Mr. Bhupendra Kumar, LA for R-8 Mr. B. V. Niren, Adv. Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. S. Wasim A. Qadri, Adv.
13.	Original Application No. 56/2016 (M.A. No. 323/2016)	Samajik Parivartan Sewa Samiti (Regd.) Vs. State of U.P. & Anr.	Mr. Manali Singhal & Mr. Gaurav Srivastava, Advs for Applicant Mr. Abhishek Yadav, Adv. for R-1 Mr. Sudhir Kulshreshtha, Adv. for R-2 Ms. Divya Prakash Pande, Adv.
14.	Original Application No. 112/2016	Ashwini Kumar Vs. Union of India & Ors.	Mr. Sumeer Sodhi, Adv. & Mr. Ashwini Kumar, Applicant in person Mr. B. V. Niren, Adv. for R-1 & 3 Mr. Krishna Kumar Singh, Adv. for R-2

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